

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2023 AT 10.30 AM**

IA (IBC) 1751/2023 in CP (IB) No. 39/7/HDB/2023
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Indian Renewable Energy Development
Agency Limited (IREDA)

...Financial Creditor

VS

M/s. Vamshi Rubber Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1751/2023

Learned Counsel Mr. Ravi Kiran Singh, for applicant and Learned Counsel Ms. Rishika for Mr. Amir Bavani, for respondent present. This is an application to take on record of the documents annexed to the application. Advance notice given. Despite the same counter not filed. At request one week time is granted to file counter if any. In default opportunity stands forfeited. For hearing, matter adjourned to 04.12.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)